GOVERNMENT OF INDIA
ELECTRONICS AND INFORMATION TECHNOLOGY
LOK SABHA

UNSTARRED QUESTION NO:125
ANSWERED ON:16.11.2016
IT & ITES Services
Senthilnathan Shri PR.

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

Will the Minister of Communications & Information Technology be pleased to state: -
(a) whether the Government has provided adequate financial and infrastructure facilities to develop employment opportunities in the field of Information Technology and IT enabled services in the country;
(b) if so, the details thereof, State-wise;
(c) the total number of IT and ITES employees employed in Government, Public and Private sector companies in the country; and
(d) the new employment opportunity likely to be created in these sector in near future?

Answer

(a) to (c): According to National Association of Software and Services Companies (NASSCOM), direct employment in the IT services and BPO/ITeS segment is estimated to be growing at approximately 6 % reaching to 3.7 million in 2015-16 with over 200,000 jobs being added during the year. Indirect job creation is estimated at 10.0 million.

The phenomenal success of the Information Technology and IT Enabled Services (IT-ITES) industry has been possible through the pivotal role played by the Software Technology Park (STP) Scheme and provision of fiscal benefits (available till 01-04-2011) under Section 10A of the Income Tax Act. In addition, STP Units continue to avail various other benefits, in accordance with the Foreign Trade Policy (FTP) which, inter-alia, include Customs Duty exemption on imported goods, reimbursement of Central Sales Tax (CST) and Excise Duty exemptions on procurement of indigenously manufactured goods. Software Technology Parks of India (STPI) an autonomous Society under Ministry of Electronics & Information Technology has setup 56 centres across the country as per the list (State/UT wise) at Annexure, which provide single window clearance and infrastructure facilities especially to Small and Medium Enterprises and start-ups.

Department of Commerce (DOC), Ministry of Commerce & Industry which is the nodal Department for SEZs, has notified 204 IT-ITES specific Special Economic Zones (SEZs). Currently, the SEZs units are eligible for tax benefits as per Section 10AA of the Income Tax Act for a period of 15 years in a phased manner. The above schemes have facilitated creation of employment opportunities in the IT-ITES sector in the country.

(d): The IT-ITES industry keep transforming itself to create business impact for its clients and move up the value chain from focusing on costs, to providing operational excellence, then moving to providing business solutions, improving productivity and now currently providing business innovation. New technologies such as Internet of Things, Robotics, Big data analytics, nanotechnology, gaming and next generation genomics would create more employment opportunities.
****

ANNEXURE
List of 56 existing STPI Centres

SN States Location
1 Andhra Pradesh Kakinada
2 Tirupati
3 Vijayawada
4 Vizag
5 Assam Guwahati
6 Bihar Patna
7 Chhattisgarh Bhilai
8 Gujarat Gandhinagar
9 Surat
10 Himachal Pradesh Shimla
11 Jammu & Kashmir Srinagar
12 Jammu
13 Jharkhand Ranchi
14 Karnataka Bangaluru
15 Hubli
16 Mangalore

17 Manipal
18 Mysore
19 Kerala Thiruvananthapuram
20 Madhya Pradesh Indore
21 Gwalior
22 Maharashtra Aurangabad
23 Nagpur
24 Nasik
25 Navi Mumbai
26 Kolhapur
27 Pune
28 Manipur Imphal
29 Meghalya Shillong
30 Mizoram Aizwal
31 Orissa Bhubaneswar
32 Rourkela
33 Berhampur
34 Pondicherry Pondicherry
35 Punjab Mohali
36 Rajasthan Jaipur
37 Jodhpur
38 Sikkim Gangtok
39 Tamilnadu Chennai
40 Coimbatore
41 Madurai
42 Tirunelveli
43 Trichy
44 Telangana Hyderabad
45 Warangal
46 Uttar Pradesh Kanpur
47 Lucknow
48 Noida
49 Allahabad
50 Uttarakhand Dehradun
51 West Bengal Kolkata
52 Durgapur
53 Kharagpur
54 Siliguri
55 Haldia
56 Haryana Gurugram